

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4480
ANSWERED ON:07.09.2012
FOOD SUPPLEMENTS TO PATIENTS
M.Thambidurai Dr.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Specialists/Chief Medical Officers are authorised to prescribe essential food supplements and dietary supplements to patients under the Central Government Health Scheme (CGHS); and

(b) if so, the details thereof and the implementation status?

Answer

MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b) On the basis of the recommendations of an Expert Committee and Drugs Controller General of India, Government has decided that the products manufactured / marketed as food supplements are not admissible under CGHS even if prescribed by a Specialist / Chief Medical Officer.